

**HIGH COURT OF TRIPURA
AGARTALA**

No.11(2)(a)-HC/95-20/4200-212

Dated, Agartala, the 3rd March, 2020

NOTIFICATION

Viva Voce for filling up the vacant posts in Grade-I of Tripura Judicial Service by regular promotion from Grade-II of the Service in accordance with the provisions of Tripura Judicial Service Rules, 2003 (*as amended upto date*) will be held on **05.03.2020 at 04.30 P.M.** onwards in the High Court of Tripura.

The Hon'ble High Court has been pleased to call the following Judicial Officer of Grade-II of the Service to appear for such Interview to be held on **05.03.2020 at 04.30 P.M.** onwards in the High Court.

Sl. No.	Name of the Officer with designation
01.	Shri Ashit Debnath, DLR & Deputy Secretary, Law Department, Government of Tripura, Agartala.

Sd/-

(S. G. CHATTOPADHYAY)
REGISTRAR GENERAL

Copy to:-

1. The Principal Secretary to His Lordship Hon'ble the Chief Justice, High Court of Tripura, Agartala.
2. The Secretary to His Lordship Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala.
3. The Secretary to His Lordship Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala.
4. The LR & Secretary, Law Department, Government of Tripura, Agartala. He is requested inform Shri Ashit Debnath, DLR & Deputy Secretary, Law Department, Government of Tripura, Agartala.
5. The Registrar (Vigilance), High Court of Tripura, Agartala
6. The Registrar (Judicial), High Court of Tripura, Agartala.
7. The Registrar (Admn. P & M), High Court of Tripura, Agartala.
8. The Joint Registrar, High Court of Tripura, Agartala for information and necessary action.
9. **Shri Ashit Debnath**, DLR & Deputy Secretary, Law Department, Government of Tripura, Agartala to report at 04.00 P.M. on 05.03.2020 in the High Court for Viva Voce.
10. The Deputy Registrar (Admn), High Court of Tripura, Agartala.
11. The Assistant Registrar (Court Officer Section), High Court of Tripura, Agartala for information & necessary action.
12. The System Analyst, High Court of Tripura, Agartala. He is requested to upload the Notification in the Official Website of the High Court of Tripura.
13. The Superintendent, Establishment. Section, High Court of Tripura, Agartala.


3.3.2020

REGISTRAR GENERAL